

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 109
TP (Co. Act.)- 09(PB)/2024
Old CP No. 761/2015

IN THE MATTER OF:

Times Innovative Media Ltd.
Vs.
Space Turtle Pvt. Ltd.

.... Petitioner/Applicant

.... Respondent

Order u/S. 433(e)/433(f) of the Companies Act, 1956

Order delivered on 08.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : None
For the Respondent : None

ORDER

New IA(CA)- 244/2024

The matter is called. There is no representation on behalf of the parties.
In the interest of justice, list the matter **on 23.09.2024**.

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)